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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 141/BB/17	-	For hearing on the objections	Rule-6 of IB	S.N. Plumbing Pvt. Ltd. Vs AIGL Properties Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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12. CA. SANJAY KUMAR  
RUIA  
(9322593264)

RESOLUTION  
PROFESSIONAL  
(PETITIONER)

*S.K.R.*

2. AKSHATA BENEVAL  
9886940570

Respondent

*Ashata Beneval*

**ORDER**

PCS for R.P is present. Counsel for Respondent / Corporate Debtor is also present. R.P filed written submission. Counsel for Respondent/ Corporate Debtor is directed to file written submission. Heard both sides. List it for orders on 26/02/2018.

*A.*  
**Member (T)**

*A.*  
**Member (J)**